

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**14. IA 2515/2020-66-Fraudulent Transaction IA 298/2021-66-
Fraudulent Transaction In C.P. (IB) 4260/MB/2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

**NAME OF THE PARTIES: - Union Bank of India
V/s
Spark Green Energy (Satara) Ltd**

Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.2515/2020: - Adv. Agam H Maloo appeared for the Applicant through VC. Adv. Ooshma Jain appeared for the Respondents No. 7,8 & 9. Adv. Ayush Rajani appeared for the Respondent No.1 and 2 through VC and Respondent No. 3 stated to have died. Respondents No. 4, 7,8 & 9 have filed the reply. Respondents No. 5,6, 10 to 14 have not filed their reply. Court notices be issued to these respondents directing them to file their reply well before the next date of hearing, failing which the matter will be heard ex-parte. Counsel for the Respondent No. 1 and 2 also seeks time to file reply. Time granted. Let the reply be filed within a period of two weeks by serving an advance copy of the reply to the other side. List this matter on **13.06.2024**.

IA.No.298/2021: - Adv. Mohini Gupta i/b S R Gupta appeared for Respondent No.1. Adv. Ooshma Jain appeared for the Respondents No.

9,10 & 11. Adv. Ayush Rajani appeared for the Respondent No.3 and 4 through VC. Respondent No. 5 stated to have died. Respondents No. 1,6, 9,10 & 11 have filed the reply. Respondents No. 2, 7, 8, 12 to 15 have not filed their reply. Court notice be issued to these respondents directing them to file their reply well before the next date of hearing, failing which the matter will be heard ex-parte. Counsel for the Respondent No. 3 and 4 seeks time to file reply. Time granted. Let the reply be filed within a period of two weeks subject to last opportunity by serving an advance copy of the reply to the other side. List this matter on **13.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)